GOVERNMENT OF INDIA PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:684
ANSWERED ON:28.07.2010
SC, ST& OBC BUREAUCRATS
Rathwa Shri Ramsinhbhai Patalbhai;Rawat Shri Ashok Kumar

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the percentage and numbers of officers in the Indian Administrative Service, Indian Foreign Service and Indian Police Service belonging to Scheduled Castes (SCs), Scheduled Tribes (STs) and Other Backward Classes (OBCs);
- (b) the percentage of officers in various Central Services of the Union Government belonging to SCs, STs, and OBCs;
- (c) the percentage of officers in the various Services and posts in the Central Secretariat belonging to SCs, STs and OBCs;
- (d) whether their representation is not as per their population; and
- (e) if so, the details thereof and the reasons therefor?

Answer

Minister of State (Independent Charge) of the Ministry of Science and Technology; Minister of State (Independent Charge) of the Ministry of Earth Sciences; Minister of State in the Prime Minister's Office; Minister of State in the Ministry of Parliamentary Affairs .(SHRI PRITHVIRAJ CHAVAN)

a): As per information maintained/received from Cadre Controlling Authority of Indian Administrative Service (IAS), Indian Police Service (IPS) and Indian Foreign Services (IFS), the number and percentages of IAS, IPS & IFS officers in various categories are given below:-

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SC ST OBC

IAS 526(11.88%) 339 (7.66%) 394 (8.9%)
IPS# 336 (13.82%) 160 (6.58%) 286 (11.76%)
IFS 84 (13.5%) 42(6.8%) 68(11%)
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Direct Recruits.

- (b) & (c): As per information received from various Ministries/Departments, the representation of SCs, STs and OBCs in Central Government Services/posts as on 1.1.2008 was, approximately 16.51%, 6.85% and 6.97% respectively, excluding safaikaramcharis.
- (d) & (e): Representation of Scheduled Castes, Scheduled Tribes and Other Backward Classes in some services/posts remains less than the prescribed percentage of reservation or percentage of their population for reasons like time gap between dates of vacancies and actual dates of their filling up, non-availability of suitable candidates belonging to these categories etc. In some cases, their representation exceeds due to the fact that reserved category candidates selected on their own merit are adjusted against unreserved vacancies is given in addition.